

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 2.04.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1155 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Walnut Packaging Pvt Ltd. Vs. G.Kishan & Ors.	Aditi Sharma
2.	I.A. No. 1163 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	North East Centre for Technology Application and Reach. Vs. Sri Vari Metal Works pvt ltd & Anr.	P.S. Singh
3.	I.A. No. 1162 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Raushan Prakash Vs. Kapil Arora & Anr.	C.S Gupta
4.	I.A. No. 1154 of 2019 in Comp. App. (AT) No. _ of 2019	K. Inbalathan Vs. Verterra Products India Pvt Ltd & Ors.	Goutham Shivshankar
5.	I.A. No. 1175 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Girish Surajmal Chandak Vs. Nandlal Giridhar Popat	Anandh.K
6.	I.A. No. 1188 of 2019 in Comp. App. (AT) No. _ of 2019	Rajit Mehra Vs. Punjab National Bank & Ors.	Anjani Kr. Mishra
7.	I.A. No. 1187 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Trozen sales Corporation Vs. Shashi Distilleries Pvt Ltd	Charu Sachdev
8.	I.A. No. 1190 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors.	Anand Verma
9.	I.A. No. 1189 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors	Anand Verma

By Order
-sd/-

Assistant Registrar

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**